

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petron Engineering Construction Limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 14-12-2022; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digit of registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				20859395.37				NA
2	Liquidation costs incurred till date				318875103				NA
3	Secured financial creditors	3	2645828914	3	2531273561	0	114555353	0	Annexure 3
4	Unsecured financial creditors	1	695400970	1	374940903	0	320460067	0	Annexure 4
5	Operational creditors (Workmen)	22	1352533	20	913984	0	438549	0	Annexure 5
6	Operational creditors (Employees)	99	29487949	227	32246590	2522161	9406487	0	Annexure 6
7	Operational creditors (Government Dues)	8	792886924	5	368035452	107035659	8162100	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	222	1348047962	219	523778629	0	824269336	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	39453930	1	39453930	0	0	0	Annexure 9
Total		356	5552459182	476	4210377547.37	109557820	1277291892	0	